

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3158  
ANSWERED ON:12.12.2012  
MEDICAL FACILITY IN SCHOOLS  
Choudhary Shri Bhudeo

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Delhi High Court has directed to post doctors and nurses in all Government and private schools in capital;
- (b) if so, the number of schools of Delhi in which these guidelines have been implemented along with the names and the location of these schools; and
- (c) whether the doctors and nurses are proposed to be posted in all schools of Delhi in future and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) Yes, Sir. The Hon'ble High Court, vide its order dated 08.08.2012 in WP(C) No. 7814/2011 on its motion V/s Rajkiye Uchch Madhyamik Bal Vidyalaya and Ors., has given a direction to implement Rule 38 of the Delhi School Education Rules, which provide for the school to have a Medical Officer.
- (b) & (c) The Administration of the Government of the NCT of Delhi has informed us that the Education Department, Government of NCT of Delhi, in co-ordination with the Health & Family Welfare Department, is working out the modalities for the implementation of the Hon'ble High Court Order.